

(b) if so, whether the conference is to be convened by the Government of India or by any private organisation;

(c) whether the venue for the conference has been selected; and

(d) what is the aim of the conference and what will be the topic of discussion in the conference?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) By a private organisation.

(c) Yes.

(d) The aim of the conference is to hold a study conference on social welfare and the main topic of discussion will be "The Role of Social Services in raising the Standard of Living".

KASHMIR TRADE COMMISSIONER

***385. Shri K. Subrahmanyam:** Will the Minister of States be pleased to state whether it is a fact that of all Part 'B' States Kashmir alone has a Trade Commissioner in New Delhi and if so, what is his position?

The Minister of Home Affairs and States (Dr. Katju): It is true that among Part 'B' States the Jammu and Kashmir State alone has a Trade Commissioner at New Delhi. His functions are mainly related to:

(1) Trade matters in India;

(2) contacting the Government Departments in Delhi on behalf of the Government of Jammu and Kashmir; and

(3) to be in charge of the Jammu and Kashmir State properties in India.

SCHOLARSHIPS TO BACKWARD CLASSES

***386 Ch. Raghbir Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the scholarships for college students belonging to Backward Classes are granted every year;

(b) if so, how many such scholarships were given last year and how many this year; and

(c) what is the total number of such scholarships granted annually in Uttar Pradesh?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes,

scholarships are awarded for post-matriculation studies to candidates belonging to all Backward Classes, which include Scheduled Castes, Scheduled Tribes and Other Backward Classes.

(b) and (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 40].

SCHEDULED CASTE SCHOLARSHIPS

***387 Shri Veeraswamy:** Will the Minister of Education be pleased to state:

(a) how many applications have been received from Scheduled Caste students from all over India for Government of India Scholarships, for the academic year 1952-53;

(b) of them, what is the number from Madras State; and

(c) how many scholarships have been sanctioned for this year and for what courses?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The hon. Member's attention is drawn to the statement laid on the Table of the House. [See Appendix II, annexure No. 41].

MILITARY COLLEGES

128. Sardar Hukam Singh: Will the Minister of Defence be pleased to state:

(a) whether there are any Military Colleges in India where admission is confined to the sons or dependents of soldiers;

(b) if so, what is their number and where they are situated;

(c) whether any of these colleges is situated in the State of Punjab also;

(d) if so, where this college was started and the number of boys under training there just at present;

(e) the total number of boys that have so far been given education in this college;

(f) whether it has been decided to transfer this college to U.P., or whether this has actually been transferred; and

(g) if so, why?

The Deputy Minister of Defence (Sardar Majithia): (a) Military Colleges where admission for education was confined to the sons or dependents of military personnel have ceased to exist since 1st August, 1952.

These have now been re-organised as public schools where 50 per cent. seats have been reserved for sons of military personnel and the remaining 50 per cent. are open to sons of civilians.

(b) There are 4 schools, situated at Nowgong (Vindhya Pradesh), Ajmer, Belgaum, Bangalore.

(c) The school at Nowgong was located at Jullundur in the State of Punjab until 18th August, 1952.

(d) The school was started at Jullundur. Number of boys receiving education at present is 217.

(e) 1,800 up to April 1952.

(f) The school was moved to Nowgong on 18th August, 1952.

(g) The hon. Member's attention is invited to the reply given to part (b) of Unstarred Question No. 570 answered on the 28th July, 1952.

EXCISE DUTIES

129. Pandit Munishwar Datt Upadhyay: (a) Will the Minister of Finance be pleased to state what are the articles on which excise duties were collected under the Central Excise Department in the years 1939-40, 1949-50 and 1952?

(b) What were the amounts of duty collected from different articles in the years aforesaid?

(c) What was the strength of the staff in different grades engaged in the levy and collection of the excise duties in the years aforesaid?

(d) What were the amounts spent over the levy and collections of these duties in the same years?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 42].

(c) and (d). The information is being collected and will be laid on the Table of the House, when ready.

LICENCES FOR SALE OF Beedies

130. Shri N. Sreekantan Nair: Will the Minister of Finance be pleased to state:
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(a) the total number of A and B licences for sale of beedies applied for in 1950-51 from the State of Travancore-Cochin; and

(b) the total number of cases in which the licence fees have been refunded?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) The reference to 'A' and 'B' class licences is apparently to licences issued by the Travancore-Cochin Government, under their own State Tobacco laws, to tobacco traders in the State. The Government of India are not concerned with, and have no responsibility for, these licences. During the period from the 1st March 1951 to the 27th April 1951, when the Central Excise duty on biris was provisionally in force, 8,396 licences in Form L-4 were applied for, under the Central Excise Rules, 1944, by manufacturers of biris in the State.

(b) Refunds have been granted in 3,557 cases.

COSMIC RAY RESEARCH

131. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state:

(a) whether a programme of cosmic ray research has been started at Aligarh University in Uttar Pradesh;

(b) if so, who are the sponsors of that research study; and

(c) what would be the duration of that study?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) The Aligarh Muslim University with financial assistance from the Government of India.

(c) There is no specific time limit placed on the study.

TRAINING PROGRAMMES

132. Shri Gidwani: (a) Will the Minister of Finance be pleased to state what is the number of Government officers who were deputed abroad for training under the various training programmes during the last two years?

(b) How many of such officers will have, after the completion of their training courses, more than ten years service before they are expected to retire?